

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-11-2022
AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/236(CHE)2022
NAME OF THE PETITIONER : Small Industries Development Bank Of India
(SIDBI)
NAME OF THE RESPONDENT(S) : R.Sripriya
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Due to no internet connectivity, hearing could not be conducted as these items were to come up through video conferencing.

Accordingly, the matter is now adjourned to 10.01.2023.

SD

SAMEER KAKAR
Member (Technical)

Phk

SD

DR. DEEPTI MUKESH
Member (Judicial)